COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 39 OF 2017 & IA NOS. 94, 95 AND 187 OF 2017 & IA NO. 975, 976 OF 2018

Dated: 27th July, 2018

Present: Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)
Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of :

Reliance Gas Transportation Infrastructure Ltd. ...Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board ...Respondent(s)

Counsel for the Appellant(s) : Mr. Gaurav Mitra
Mr. Vishnu Sharma
Mr. Rohan Ganpathy

Counsel for the Respondent(s) : Ms. Sonali Malhotra
Mr. Sumit Kishore

ORDER

List the matter for hearing on ***24.08.2018***, as agreed by the learned counsel appearing for the parties.

(Justice N.K. Patil)
Judicial Member

(B.N. Talukdar)
Technical Member (P&NG)

js/vg